

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF OCTOBER 2024

| SR. COURT NO. | DISTRICT   | COURT ROOM | CASE TYPE                       | CASE NO. | DATE OF REGISTRATION | OPPETTIONER NAME VS RESPONDENT NAME | ADVOCATE  | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |            |
|---------------|--|------------|---------------------------------|----------|----------------------|-------------------------------------|---|------------------------|-------------------|---------------------------------------|------------|
| 1             | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01               | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 2             | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02                    | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 3             | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 4             | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04                     | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 5             | SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05                          | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 6             | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI                    | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 7             | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07                    | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 8             | SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT                       | CENTRAL    | NIL                             |          |                      |                                     |   |                        |                   |                                       |            |
| 9             | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09                           | CENTRAL    | 309 THIRD FLOOR EXTENSION BLOCK | CS       | CS/COMM/1207/2024    | 29-10-2024                          | Kusum Lata Sharma Vs Saurabh Kumar  | ANKUR SINGHAL          | 9811126091        | ankursinghaladvocate@gmail.com        | 25.11.2024 |
|               |  |            | 309 THIRD FLOOR EXTENSION BLOCK | CS       | CS/COMM/112/2024     | 08-10-2024                          | SANDEEP Proprietor of Messers Shyam Trading Company through SPA Shri Jagbir Singh Rawal Vs SUNIL JINDAL Proprietor of Messers Shiva Trading Company | Reuben Samson          | 9811603883        | ANILGAR G1996@GMAIL.COM               |            |

| SR. COURT NO. | DISTRICT  | COURT ROOM                      | CASE TYPE                | CASE NO.           | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID             | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|---|---------------------------------|--------------------------|--------------------|-------------------|---|------------------------|--------------------------------|------------------------------------|
|               |   | 309 THIRD FLOOR EXTENTION BLOCK | CS                       | CS/COMM/1078/2024  | Jair Network Se   | 30-09-2024                                  | ANKUR SINGHAL          | ankursinghaladvocate@gmail.com | 15.10.2024                         |
| 10            | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL                         | 307 Civil                | CS (COMM)/824/2024 | 30-07-2024        | Nike Innovate C.V. Vs SANDEEP VOHRA         | Aastha Sharma          | 9718209970                     | 22-10-2024                         |
| 11            | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT   | CENTRAL                         | COURT ROOM 310 CS (COMM) | CS (COMM)187       | 02-02-2024        | Ashish Papers Pvt Ltd Vs S M Gupta          | 9810235448             | smguptag@gmail.com             | 05.10.2024                         |
|               |   | COURT ROOM 310                  | OMP (I) (COMM)           | OMP(I)/348/2024    | 22-04-2024        | Tata Capital Ltd. Vs Manvendra Singh        | ANISH BH               | Anish_bhola17@yahoo.com        | 05.10.2024                         |
|               |   | COURT ROOM 310                  | OMP (I) (COMM)           | OMP (I) (COMM)     | 11-09-2024        | IDFC FIRST Bank LTD Vs Joginder S           |                        | jusjuris@gmail.com             | 05.10.2024                         |
|               |   | COURT ROOM 310                  | OMP (I) (COMM)           | OMP (I) (COMM)     | 05-09-2024        | HDFC BANK LTD Vs MA                         | Anish Bhola            | Anish_bhola17@yahoo.com        | 05.10.2024                         |
|               |   | COURT ROOM 310                  | OMP (I) (COMM)           | OMP (I) (COMM)     | 05-09-2024        | HDFC BANK LTD Vs DE                         | Anish Bhola            | Anish_bhola17@yahoo.com        | 05.10.2024                         |
|               |   | COURT ROOM 310                  | CS (COMM)                | CS (COMM)99        | 10-09-2024        | M/s ANU RATAN TEXTI                         | Imran Khan             | akburney24@gmail.com           | 05.10.2024                         |
|               |   | COURT ROOM 310                  | CS (COMM)                | CS (COMM)104       | 09-09-2024        | M/S AHUJA BOOK COM                          | Yogendra G             | yogendragatam.legal@gmail.com  | 05.10.2024                         |
|               |   | COURT ROOM 310                  | OMP (I) (COMM)           | OMP (I) (COMM)     | 05-09-2024        | TATA CAPITAL LTD Vs                         | Anish Bhola            | Anish_bhola17@yahoo.com        | 14.10.2024                         |

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|---------------|----------|----------------|----------------|----------|-------------------|---|------------------------|----------------------------|------------------------------------|
|               |          | COURT ROOM 310 | OMP (I) (COMM) |          |                   |   | 9810315334             | jusjuris@gmail.com         | 15.10.2024                         |
|               |          | COURT ROOM 310 | OMP (I) (COMM) |          | 12-09-2024        | IDFC FIRST BANK LTD Joginder St             |                        | jusjuris@gmail.com         | 15.10.2024                         |
|               |          | COURT ROOM 310 | OMP (I) (COMM) |          | 24-09-2024        | IDFC FIRST BANK LTD Joginder St             |                        | jusjuris@gmail.com         | 15.10.2024                         |
|               |          | COURT ROOM 310 | OMP (I) (COMM) |          | 23-09-2024        | IDFC FIRST BANK LTD Joginder St             |                        | tokunalrawat@gmail.com     | 15.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          | 24-04-2024        | RAJESH BEARING PVT. Kunal Raw               | 9312012009             | jusjuris@gmail.com         | 21.10.2024                         |
|               |          | COURT ROOM 310 | OMP (I) (COMM) |          | 25-09-2024        | IDFC FIRST BANK LTD Joginder St             |                        | legalcomfor@rediffmail.com | 21.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          | 11-09-2024        | ATUL GARG Vs M/s KUNAL RAHUL SHAR           | 9315656701             | info@juslawoffices.com     | 23.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          | 13-09-2024        | VAISHNO WIRE PVT LTD Neeraj Gupta           | 9811267045             |                            | 23.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          | 26-05-2023        | LITE BITE FOODS PVT LTD Hitesh Kumar        |                        |                            | 23.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          | 18-11-2021        | ICICI Bank Vs HIMANSHI MAGGO                |                        | adv.gagan.jindal@gmail.com | 23.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          | 10-09-2024        | GREENLAND FINANCE Gagan Jindal              | 9871365547             |                            |                                    |

| SR. COURT NO. | DISTRICT | COURT ROOM     | CASE TYPE      | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME               | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID          | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|----------------|----------------|----------|-------------------|---|------------------------|-----------------------------|------------------------------------|
|               |          | COURT ROOM 310 | CS (COMM)      |          |                   | GREENLAND FINANCE AND LEASING PVT. LTD Vs GAURAV BHARDWAJ | 9871365547             | adv.gagan.jindal@gmail.com  | 24.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          |                   | PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR         |                        | Pranjanadv@gmail.com        | 25.10.2024                         |
|               |          | COURT ROOM 310 | OMP (COMM)     |          |                   | M/s ORCHIDS INTERNATIONAL CHARIT G                        |                        | Sshankarda slegal@gmail.com | 25.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          |                   | MR. RAMESH CHANDER BAGGA Vs M/S GREEN LITE POLY           |                        | nvashishtha@gmail.com       | 28.10.2024                         |
|               |          | COURT ROOM 310 | CS (COMM)      |          |                   | VIVA BOOKS PRIVATE Narendra V                             |                        | awanish@nakslaw.com         | 28.10.2024                         |
|               |          | COURT ROOM 310 | OMP (I) (COMM) |          |                   | TATA CAPITAL LTD Vs                                       |                        | Anish_bhola17@yahoo.com     | 28.10.2024                         |

| SR. COURT NO. | JUDGE   | DISTRICT | COURT ROOM | CASE TYPE  | CASE NO.  | DATE OF REGISTRATION | PETITIONER NAME V/S RESPONDENT NAME          | ADVOCATE       | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                   | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|---|----------|------------|------------|-----------|----------------------|--|----------------|------------------------|-------------------------------------|---------------------------------------|
| 12            | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL  | 401        | DMP I COMM | 1032/2024 | 20.09.2024           | IDFC FIRST BANK V/S DEEPAK BHARDWAJ          | MAYANK MAHAJAN | 9873347330             | MAYANK.MAHAJAN05@YAHOO.COM          |                                       |
|               |   |          | 401        | DMP I COMM | 1039/2024 | 21.09.2024           | IDFC FIRST BANK V/S MAHENDRA KUMAR           | JOGINDER       | 9810315334             | JUSJURIS@GMAIL.COM                  |                                       |
|               |   |          | 401        | CS COMM    | 1049/2024 | 21.09.2024           | RISHAB GOEL INDUST                           | KAPIL KHER     | 9891072729             | ANILKHEER@GMAIL.COM                 |                                       |
|               |   |          | 401        | DMP I COMM | 1062/2024 | 24.09.2024           | IDFC FIRST BANK V/S BHAVYA ENTERPRISES & ORS | JOGINDER       | 9810315334             | JUSJURIS@GMAIL.COM                  |                                       |
|               |   |          | 401        | CS COMM    | 1026/2024 | 18.09.2024           | VINEET JAIN V/S QUIRKY BEVERAGES PVT LTD     | SANJEEV SINGH  | 981129304              | SANJEEV.SINGH@SINGHNASSOCIALTES.COM |                                       |
|               |   |          | 401        | DMP I COMM | 1012/2024 | 19.09.2024           | AXIS BANK LTD V/ NKB FARMTECH P. LTD         | SUNITA SINGH   | 9871040589             | INDOLEXIAW@GMAIL.COM                |                                       |
|               |   |          | 401        | DMP I COMM | 1014/2024 | 19.09.2024           | AXIS BANK LTD V/S HEENA                      | SUNITA SINGH   | 9871040589             | INDOLEXIAW@GMAIL.COM                |                                       |
|               |   |          | 401        | DMP I COMM | 994/2024  | 13.09.2024           | AXIS BANK LTD V/S DEEPALI CHAUHAN            | SUNITA SINGH   | 9871040589             | INDOLEXIAW@GMAIL.COM                |                                       |
|               |   |          | 401        | DMP I COMM | 1013/2024 | 19.09.2024           | AXIS BANK LTD V/S JYOTI                      | SUNITA SINGH   | 9871040589             | INDOLEXIAW@GMAIL.COM                |                                       |

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|---------------|---|------------|---------------|-----------|-------------------|--|----------------------------------|-----------------------------|------------------------------------|------------|
|               |   |            |               |           |                   |  |                                  | SAYANTA NILEGAL@GMAIL.COM   |                                    |            |
|               |   |            | 401DMP COMM   | 84/224    | 23.09.2024        | ARUN KR DESHWAL PV PRADEEP GUPTA                         | SYANTAN I BASAK 824300654        |                             |                                    |            |
|               |   |            | 401CS COMM    | 331/2024  | 04.03.2024        | M/S JYOTI RUBBER IDYOG LTD V/S M.SHREECHAKRA ENGINEERING | ARJUN SA9899500164               | ARJUNSA NJAY24@GMAIL.COM    |                                    |            |
|               |   |            | 401CS COMM    | 1114/2024 | 08.10.2024        | SACHIN AGGARWAL V/S GOPAL TRADERS                        | VISHAL BI9871640480              | ADV.BHAR DWAJ1984@GMAIL.COM |                                    |            |
|               |   |            | 401CS COMM    | 1098/2024 | 04.10.2024        | DESCHERMER V/S BAKSHISH SINGH & ORS                      | PRATEEK9873421441                | VS.ADV9@GMAIL.COM           |                                    |            |
|               |   |            | 401DMP I COMM | 950/2024  | 09.09.2024        | IDFC FIRST BANK V/S ALAM KHALIL                          | JOGINDE9810315334                | JUSJURIS@GMAIL.COM          |                                    |            |
| 13            | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT          | CENTRAL    | NIL           |           |                   |  |                                  |                             |                                    |            |
| 14            | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)     | WEST       | NIL           |           |                   |  |                                  |                             |                                    |            |
| 15            | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST       |               | CS COMM   | CS COMM 674/2024  | 05.08.2024   | HIMANSHU DHALWAL VS SUNITA MALIK | ANKUR AGGARWAL 9873193742   |                                    | 17.09.2024 |
|               |   |            |               |           | COMM 696          |  | BANK LTD VS DHRUV                | ANISH BHOLA 9811452022      | ANISH_BHOLA17@YAHOO.COM            | 19.09.2024 |
| 16            | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST       | NIL           |           |                   |  |                                  |                             |                                    |            |

| SR. COURT NO. | DISTRICT   | COURT ROOM | CASE TYPE   | CASE NO. | DATE REGISTRATIO N | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME   | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|--|------------|-------------|----------|--------------------|---|------------------------|--------------------|------------------------------------|
| 17            | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)         | WEST       |             |          |                    |   |                        |                    |                                    |
| 18            | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)            | WEST       |             |          |                    |   |                        |                    |                                    |
| 19            | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST       |             |          |                    |   |                        |                    |                                    |
| 20            | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01        | NEW DELHI  |             |          |                    |   |                        |                    |                                    |
| 21            | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)         | NEW DELHI  |             |          |                    |   |                        |                    |                                    |
|               |  |            | CS (COMM.)  | 695/2024 | 29.08.2024         | Currie And Brown India Pvt Ltd Vs Lucina Land Development Ltd   | SH. AMAR KUMAR         | 9899397290         | 16.10.2024                         |
|               |  |            | CS (COMM.)  | 693/2024 | 29.08.2024         | Currie And Brown India Pvt Ltd Vs Era Realtors Private Limited  | SH. AMAR KUMAR         | 9899397290         | 16.10.2024                         |
|               |  |            | CS (COMM.)  | 646/2024 | 16.08.2024         | State Bank Of India Vs Corporal Anand Pruthviraj Thakur   | SH. SUBRAT TRIPATHI    | 9015565892         | 16.10.2024                         |
|               |  |            | CS (COMM.)  | 355/2024 | 22.04.2024         | T V Today Network Limited Vs Basic First Learnng Opc Pvt Ltd  | SH. NILOTPAL BANSAL    | 7838390214         | 18.10.2024                         |
|               |  |            | OMP (COMM.) | 130/2024 | 27.05.2024         | Union Of India Thro Garrison Engineer West Vs Ashutosh Builder Contractor And Engineer Through Its Proprietor Sh Mahesh Chand | SH. AJAY KUMAR BHIDURI | 9810239626         | 18.10.2024                         |
|               |  |            | OMP (COMM.) | 111/2024 | 02.05.2024         | Union Of India Vs M/S GURDARSHAN SINGH GOVT. CONTRACTOR AND SUPPLIER  | SH. OM PRAKASH         | 9818199103         | 18.10.2024                         |

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|---------------|---|------------|-------------------|--------------------|-------------------|--|------------------------|--------------------|------------------------------------|
|               |   | 23         | OMP (COMM.)       | 106/2024           | 27.04.2024        | Kaveeta Jateen Doshi AND ANR. Vs Ifil Home Fianance Ltd              | MS. SAKSHI RAGHAV      | 9899800244         | 18.10.2024                         |
|               |   |            | CS (COMM.)        | 388/2020           | 05.09.2020        | AGARWALLA TIMBERS PRIVATE LIMITED Vs AMROSE SINGAPORE PTE LTD        | SH. DHEERAJ GUPTA      | 9810121225         | 19.10.2024                         |
|               |   |            | CS (COMM.)        | 387/2020           | 05.09.2020        | AGARWALLA TEAK INTERNATIONAL PRIVATE LIMITED Vs AMROSE SINGAPORE PTE | SH. DHEERAJ GUPTA      | 9810121225         | 19.10.2024                         |
|               |   |            | CS (COMM.)        | 796/2024           | 24.09.2024        | State Bank Of India Vs RAJA  | SH. PARDEEP KALHAR     | 9999320725         | 19.10.2024                         |
|               |   |            | OMP (COMM.)       | 179/2024           | 27.09.2024        | Union of India Vs M/s GIRDHARI LAL CHAUHAN AND SONS                  | SH. RAM KAWAR          | 9810634209         | 24.10.2024                         |
|               |   |            | MISC. DJ          | 3389/2024          | 20.09.2024        | Himanshu Seth Vs Canara Bank   | SH. HIMANSHU SETH      | 9319913749         | 26.10.2024                         |
| 22            | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI  | Suit for recovery | CS (COMM)/511/2024 | 01/07/24          | STATE BANK OF INDIA VS PRAMOD GUPTA                                  | SHIV TYAGI             | 9811059032         | 45566                              |
|               |   |            | Suit for recovery | CS (COMM)/514/2024 | 02/07/24          | TRANS BHARAT AVIATION PVT. LTD. VS RAVINDER PAL SINGH SODHI          | ASHOK KUMAR            | 9811165857         | 45573                              |
|               |   |            | Suit for recovery | CS (COMM)/498/2024 | 06/06/24          | STATE BANK OF INDIA VS DEEDAR SINGH                                  | SHIV TYAGI             | 9811059032         | 45573                              |
|               |   | 24         | Suit for recovery | CS (COMM)/358/2024 | 23/04/24          | SHRAY ENTERPRISES VS BUDDY RETAILS PVT. LTD.                         | AKSHAY KUMAR           | NOT AVAILABLE      | 45586                              |



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|---------------|---|------------|--|-------------------------|---------------------------|--|--|--------------------|---------------------------------------|---------------------------------|------------|
|               |   |            | Suit for recovery                                | CS (COMM)/637/2024      | 12/08/24                  | ECSO GLOBAL PVT. LTD. VS LKG IMPORT & EXPORT SDN. BHD. | SHIKHAR KHARE  | 7506433495         | 45587                                 |                                 |            |
|               |   |            | Petition u/s 9 of Arbitration & Conciliation Act | OMP (1) (COMM)/294/2024 | 28/10/24                  | MASSIVE RESTAURANTS PVT. LTD. VS PACIFIC HOSPITALITY   | PRATEEK KUMAR  | NOT AVAILABLE      | 45594                                 |                                 |            |
| 23            | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)        | SOUTH      | NIL  |                         |                           |  |  |                    |                                       |                                 |            |
| 24            | MS. ANURADHA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH      | 6, New Court Block-I                             | Commercial              | CS (COMM)/30/2024         | 16.01.2024   | Ofb Tech Private Limited Vs Siddaramaiah And Co              | PRATEEK JAIN       | 9717521893                            | PRATEEKJAIN.ADV@GMAIL.COM       | 01.10.2024 |
|               |   |            | 6, New Court Block-I                             | Commercial              | CS (COMM)/467/2024        | 03.10.2024   | Loreal Sa Vs SURESHBHAI JASHMATBHAI TEJANI                   | S.K.BANSAL         | 26843455                              | UNITEDM ARK@UNITEDANDUNITED.COM | 03.10.2024 |
|               |   |            | 6, New Court Block-I                             | Commercial              | CS (COMM)/470/2024        | 07.10.2024   | THE PERFECT CHOICE Vs PURATOS FOOD INGREDIENTS INDIA PVT LTD | RAJNISH KUMAR      | 9810771879                            | KUMARRAJNISH33@GMAIL.COM        | 07.10.2024 |
|               |   |            | 6, New Court Block-I                             | Commercial              | CS (COMM)/469/2024        | 07.10.2024   | Max Smart Super Speciality Hospital Vs John James            | VIJAY K SHARMA     | 9312274280                            | VIJAYKSHARMAADV@YAHOO.CO.IN     | 07.10.2024 |
|               |   |            | 6, New Court Block-I                             | Commercial              | CS (COMM)/515/2023        | 05.09.2023   | SANJAY GOYAL TRADING AS APNI RASOI Vs ASHOK KUMAR 1          | S.K.BANSAL         | 26843455                              | UNITEDM ARK@UNITEDANDUNITED.COM | 08.10.2024 |
|               |   |            | 6, New Court Block-I                             | Commercial              | OMP (1) (COMM.)/2694/2024 | 15.10.2024   | TRUSTLENDER CAPITAL PVT LTD Vs SUBHASH YADAV                 | AMIT KUMAR SINHA   | 9990659331                            | KMPSPARTNER@GMAIL.COM           | 15.10.2024 |
|               |   |            | 6, New Court Block-I                             | Commercial              | CS (COMM)/483/2024        | 16.10.2024   | M/S GRACE ASSOCIATES Vs M/S Arjun Enterprises                | NEERAJ KANT SINGH  | 9311044228                            | NEERAJ.KANT82@GMAIL.COM         | 16.10.2024 |

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|---------------|---|------------------------|------------|--------------------------|-------------------|---|-------------------------|------------------------|---------------------------------|---------------------------------------|
|               |   | 6, New Court Block-I   | Commercial | CS (COMM)/495/2024       | 25.10.2024        | Anand Mando E Mobility Pvt Ltd Vs Hero Electric Vehicle Pvt Ltd | T.K.A.PADMANABHAN       | 9818076566             | PADMANABHANASSOCIATES@GMAIL.COM | 26.10.2024                            |
| 25            | SH. SANDEEP YADAV                         | SOUTH                  | NIL        |                          |                   |   |                         |                        |                                 |                                       |
| 26            | SH. SANJEEV KUMAR SINGH COMMERCIAL COURT. | SOUTH                  |            |                          |                   |   |                         |                        |                                 |                                       |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2166/2024 | 10-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs RAHUL SHARMA            | RAJESH JANGRA(P),       | 9958726491             | jangraadvocate@gamil.com        | 03.10.2024                            |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2168/2024 | 10-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs JITENDRA                | RAJESH JANGRA(P),       | 9958726491             | jangraadvocate@gamil.com        | 03.10.2024                            |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1670/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104             | ranjan.and.company@gmail.com    | 03.10.2024                            |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1671/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104             | ranjan.and.company@gmail.com    | 03.10.2024                            |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1672/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104             | ranjan.and.company@gmail.com    | 03.10.2024                            |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1693/2024 | 21-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104             | ranjan.and.company@gmail.com    | 03.10.2024                            |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2167/2024 | 10-09-2024        | AXIS BANK LTD Vs ARJUN SINGH GILL                               | SANJEEV PATHAK(P),      | 8285002852             | litigation@sreslegal.com        | 03.10.2024                            |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1556/2024 | 13-08-2024        | Toyota Financial Services India Limited Vs Kulvinder Singh      | DINESH JAIN(P),         | 8376049807             | advocateashok.1@gmail.com       | 07.10.2024                            |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                 | DATE REGISTRATION | OPPETITIONER NAME VS ADVOCA                                   | RESPONDENT NAME         | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID            | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|--------------------------|-------------------|---|-------------------------|------------------------|------------------------------|------------------------------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1558/2024 | 13-08-2024        | Toyota Financial Services India Limited Vs Abhay B            | DINESH JAIN(P),         | 8376049807             | advocateas.hok.1@gmail.com   | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1633/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Sandeep Bansal                    | RAJESH JANGRA(P),       | 9958726491             | jangraadvo.cate@gamil.com    | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1634/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs RAMROOP HOSHIYAR                  | RAJESH JANGRA(P),       | 9958726491             | jangraadvo.cate@gamil.com    | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1613/2024 | 14-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104             | ranjan.and.company@gmail.com | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1615/2024 | 14-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104             | ranjan.and.company@gmail.com | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2197/2024 | 11-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs PRATHVI SINGH         | RAJESH JANGRA(P),       | 9958726491             | jangraadvo.cate@gamil.com    | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2198/2024 | 11-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs HABIB AHAMAD          | RAJESH JANGRA(P),       | 9958726491             | jangraadvo.cate@gamil.com    | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2156/2024 | 09-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs PAWAN KUMAR           | RAJESH JANGRA(P),       | 9958726491             | jangraadvo.cate@gamil.com    | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2157/2024 | 09-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs SONU PARATH           | RAJESH JANGRA(P),       | 9958726491             | jangraadvo.cate@gamil.com    | 07.10.2024                         |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2211/2024 | 18-09-2024        | Idfc First Bank Ltd Vs PAURUSH NAGAR 2056                     | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajan07@gmail.com     | 08.10.2024                         |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                  | DATE REGISTRATION | OPPETITIONER NAME VS ADVOCA T                               | RESPONDENT NAME    | MOBILE NUMBER | ADVOCA TE EMAIL ID         | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|---------------------------|-------------------|---|--------------------|---------------|----------------------------|---------------------------------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 28/2024 | 19-09-2024        | CNH Industrial Capital India Pvt Ltd Vs IRFAN MOHAMMAD      | RAJESH JANGRA(P),  | 9958726491    | jangraadvocate@gamil.com   | 08.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/18 01/2024 | 27-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SONI       | DINESH JAIN(P),    | 8376049807    | advocateas hok.1@gmail.com | 08.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/18 02/2024 | 27-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL A          | DINESH JAIN(P),    | 8376049807    | advocateas hok.1@gmail.com | 08.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/18 03/2024 | 27-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL DEVI SINGH | DINESH JAIN(P),    | 8376049807    | advocateas hok.1@gmail.com | 08.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 10/2024 | 18-09-2024        | Idfc First Bank Ltd Vs AMIT SHARMA 8522                     | MAYANK MAHAJAN(P), | 9643646534    | parv.mahajan007@gmail.com  | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 12/2024 | 18-09-2024        | Kotak Mahindra Prime Ltd Vs PRANAY ANAND 5614               | MAYANK MAHAJAN(P), | 9643646534    | parv.mahajan007@gmail.com  | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 29/2024 | 19-09-2024        | IDFC First Bank Ltd Vs NEERESH KUMAR 9432                   | MAYANK MAHAJAN(P), | 9643646534    | parv.mahajan007@gmail.com  | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 30/2024 | 19-09-2024        | IDFC First Bank Ltd Vs MANISH KUMAR 8455                    | MAYANK MAHAJAN(P), | 9643646534    | parv.mahajan007@gmail.com  | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 31/2024 | 19-09-2024        | IDFC First Bank Ltd Vs RAHEES NAJEER 9864                   | MAYANK MAHAJAN(P), | 9643646534    | parv.mahajan007@gmail.com  | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 32/2024 | 19-09-2024        | IDFC First Bank Ltd Vs HAMID RAZA ANSARI 7868               | MAYANK MAHAJAN(P), | 9643646534    | parv.mahajan007@gmail.com  | 09.10.2024                            |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                  | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME  | ADVOCATE MOBILE NUMBER         | ADVOCA TE EMAIL ID        | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|---------------------------|-------------------|--|--------------------------------|---------------------------|---------------------------------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 33/2024 | 19-09-2024        | IDFC First Bank Ltd Vs RAHUL KUMAR 6007  | MAYANK MAHAJAN(P), 9643646534  | parv.mahajano07@gmail.com | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 35/2024 | 19-09-2024        | Axis Bank Ltd Vs TEENA 282   | MAYANK MAHAJAN(P), 9643646534  | parv.mahajano07@gmail.com | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 36/2024 | 19-09-2024        | Axis Bank Ltd Vs MOHD KASHIF 464   | MAYANK MAHAJAN(P), 9643646534  | parv.mahajano07@gmail.com | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 48/2024 | 20-09-2024        | Idfc First Bank Ltd Vs RABINDAR SHUKLA   | MAYANK MAHAJAN(P), 9643646534  | parv.mahajano07@gmail.com | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 49/2024 | 20-09-2024        | Idfc First Bank Ltd Vs SURENDRA KUMAR  | MAYANK MAHAJAN(P), 9643646534  | parv.mahajano07@gmail.com | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 50/2024 | 20-09-2024        | Idfc First Bank Ltd Vs ARUN NAGAR  | MAYANK MAHAJAN(P), 9643646534  | parv.mahajano07@gmail.com | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/45 7/2024       | 25-09-2024        | SIPHON ELECTRONICS PROPRIETOR KAMAL JEET KAUR Vs JB ENGG WORKS THROUGH PROPRIETOR DEVINDER GUPTA | Rabindra Tiwary(P), 9971120211 | fab.associates@gmail.com  | 09.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/23 46/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs GAGANDEEP SINGH   | SANJEEV PATHAK(P), 8285002852  | litigation@srslegal.com   | 15.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/23 47/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs BAHARUDDIN BASIM  | SANJEEV PATHAK(P), 8285002852  | litigation@srslegal.com   | 15.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/23 52/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs PARMESHWAR SAHU   | SANJEEV PATHAK(P), 8285002852  | litigation@srslegal.com   | 15.10.2024                            |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                 | DATE REGISTRATION | OPPETITIONER NAME VS<br>RESPONDENT NAME      | ADVOCATE             | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID        | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|--------------------------|-------------------|--|----------------------|------------------------|--------------------------|---------------------------------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2357/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs PREMCHANDRA RAY       | SANJEEV PATHAK(P),   | 8285002852             | litigation@srcslegal.com | 15.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2153/2024 | 09-09-2024        | KOTAK MAHINDRA PRIME LTD Vs AMIT KHANNA      | AMIT KUMAR SINHA(P), | 9990659331             | kmpspartner@gmail.com    | 15.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2154/2024 | 09-09-2024        | KOTAK MAHINDRA PRIME LTD Vs VAIBHAV BATRA    | AMIT KUMAR SINHA(P), | 9990659331             | kmpspartner@gmail.com    | 15.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2350/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs MEENAKSHI SHIV PRASAD | SANJEEV PATHAK(P),   | 8285002852             | litigation@srcslegal.com | 16.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2353/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs SAGAR AJAB            | SANJEEV PATHAK(P),   | 8285002852             | litigation@srcslegal.com | 16.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2354/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs YOGESH RAKESH         | SANJEEV PATHAK(P),   | 8285002852             | litigation@srcslegal.com | 16.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2355/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs GAURAV KUMAR SHARMA   | SANJEEV PATHAK(P),   | 8285002852             | litigation@srcslegal.com | 16.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2344/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs JHUNARU KUMAR         | SANJEEV PATHAK(P),   | 8285002852             | litigation@srcslegal.com | 16.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2119/2024 | 07-09-2024        | KOTAK MAHINDRA PRIME LTD Vs DEEPAK YADAV     | AMIT KUMAR SINHA(P), | 9990659331             | kmpspartner@gmail.com    | 16.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2120/2024 | 07-09-2024        | KOTAK MAHINDRA PRIME LTD Vs MUKESH MAVI      | AMIT KUMAR SINHA(P), | 9990659331             | kmpspartner@gmail.com    | 16.10.2024                            |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                 | DATE REGISTRATION | OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME                                   | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID | DATE ELECTRONIC SERVICE OF PROCESS |            |
|---------------|----------|------------------------|------------|--------------------------|-------------------|--|------------------------|--------------------|------------------------------------|------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2121/2024 | 07-09-2024        | KOTAK MAHINDRA PRIME LTD Vs CHANDRAB SHEKHAR                                   | AMIT KUMAR SINHA(P),   | 9990659331         | kmpspartner@gmail.com              | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2152/2024 | 09-09-2024        | KOTAK MAHINDRA PRIME LTD Vs SHIV KUMAR   | AMIT KUMAR SINHA(P),   | 9990659331         | kmpspartner@gmail.com              | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2349/2024 | 23-09-2024        | IDFC FIRST BANK LTD Vs ISRAR FARIMUDDIN  | SANJEEV PATHAK(P),     | 8285002852         | litigation@srcslegal.com           | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1636/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs SANTOSH B  | AMIT KUMAR SINHA(P),   | 9990659331         | kmpspartner@gmail.com              | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/327/2024       | 11-07-2024        | Max Healthcre Intitute Limited Vs Max Poly Clinic And Trauma Centre            | Raunaq Kamath          | 9818570649         | office@ira.law                     | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/444/2024       | 19-09-2024        | VARIETY SERVICES SAKET PRIVATE LIMITED Vs LX MARKETING PRIVATE LIMITED AND ORS | PRAKASH JHA(P),        | 8800259035         | garg.ashish9501@gmail.com          | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/446/2024       | 19-09-2024        | Aman Travels Ltd Vs Bhavesh Patel  | Vikrant Hudda(P),      | 9990969164         | hoodamukeshadv@gmail.com           | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/451/2024       | 23-09-2024        | NeoGeoInfo Technologies Pvt Ltd Vs Quick Research and Sales Promotion          | Vivek Jaiswal(P),      | 9853058300         | N/A                                | 16.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2259/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIPUL RAJENDRA SAVE                     | RAJESH JANGRA(P),      | 9958726491         | jangraadvo cate@gamil.com          | 19.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2260/2024 | 20-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs SONU RAJA                              | RAJESH JANGRA(P),      | 9958726491         | jangraadvo cate@gamil.com          | 19.10.2024 |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                  | DATE REGISTRATION | OPPETITIONER NAME VS ADVOCA<br>RESPONDENT NAME E                    | ADVOCATE MOBILE NUMBER | ADVOCA<br>TE EMAIL ID            | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|---------------------------|-------------------|---|------------------------|----------------------------------|---------------------------------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 61/2024 | 20-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs FIROJA VEGAM                | 9958726491             | jangraadvo<br>cate@gamil<br>.com | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 62/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRIYA PRAKASH KAWATHEKAR     | 9958726491             | jangraadvo<br>cate@gamil<br>.com | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 63/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs KACHELA PIYUSH HAJABHAI      | 9958726491             | jangraadvo<br>cate@gamil<br>.com | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 64/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs BANDAL VILAS JAYVANTRAO      | 9958726491             | jangraadvo<br>cate@gamil<br>.com | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 65/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs PATEL ASHIK HASMUKHBHAI      | 9958726491             | jangraadvo<br>cate@gamil<br>.com | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 66/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHARVAD VIKRAMBHAI DEVUBHAI  | 9958726491             | jangraadvo<br>cate@gamil<br>.com | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 67/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs ALBAAB ENTERPRISES           | 9958726491             | jangraadvo<br>cate@gamil<br>.com | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/24 65/2024 | 25-09-2024        | FUSSION MICRO FINANCE LTD Vs SAI ENTERPRISE                         | 9990659331             | kmpspartner@gmail.com            | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 02/2024 | 30-09-2024        | Ms Cholamandalam Investment And Finance Company Ltd Vs Riyazuddin J | 9868552038             | advocatersgarg@gmail.com         | 19.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/43 2/2024       | 10-09-2024        | Aman Travels Ltd Vs Holidays By Sahibji Pvt Ltd                     | 9990969164             | hoodamukeshadv@gmail.com         | 19.10.2024                            |



| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                 | DATE REGISTRATION | OPPETITIONER NAME VS ADVOCAT E   | ADVOCATE MOBILE NUMBER           | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |            |
|---------------|----------|------------------------|------------|--------------------------|-------------------|--|----------------------------------|-------------------|---------------------------------------|------------|
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/443/2024       | 19-09-2024        | Tirth Agro Technology Private Limited Vs M/s Om Sai Ram Sales Khargone and Ors | SUDARSHAN BANSAL(P),             | 9810132015        | legal@unit-edworld.co.in              | 19.10.2024 |
|               |          | 29, New Court Block-II | Commercial | CS (COMM)/338/2024       | 15-07-2024        | Loreal Sa Vs Katson International  | K. G. Bansal, Shravan Bansal(P), | 26843455-32959881 | unitedmarkrciunitedan@united.com      | 19.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2427/2024 | 24-09-2024        | KOTAK MAHINDRA PRIME LTD Vs Karishma Malhotra                                  | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2430/2024 | 24-09-2024        | KOTAK MAHINDRA PRIME LTD Vs AMIT S/O BALARAJ                                   | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2431/2024 | 24-09-2024        | KOTAK MAHINDRA PRIME LTD Vs Shashank Chauhan                                   | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2432/2024 | 24-09-2024        | KOTAK MAHINDRA PRIME LTD Vs Dev Enterprises                                    | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2433/2024 | 24-09-2024        | KOTAK MAHINDRA PRIME LTD Vs PUNIT PUNIT  | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2428/2024 | 24-09-2024        | KOTAK MAHINDRA PRIME LTD Vs Vinay Singh  | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2429/2024 | 24-09-2024        | KOTAK MAHINDRA PRIME LTD Vs AMIT KUMAR SINGH                                   | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2495/2024 | 28-09-2024        | Cnh Industrial Capital India Pvt Lid Vs MILESTONE TRADEX                       | RAJESH JANGRA(P),                | 9958726491        | jangraadvo cate@gamil.com             | 22.10.2024 |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                  | DATE REGISTRATION | OPPETITIONER NAME VSADVOCA<br>RESPONDENT NAME E                      | ADVOCATE MOBILE NUMBER | ADVOCA<br>TE EMAIL ID                      | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|---------------------------|-------------------|--|------------------------|--|---------------------------------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/24 96/2024 | 28-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs MILESTONE TRADEX             | 9958726491             | angraadvo<br>cate@gamil<br>.com            | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/24 66/2024 | 25-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs BAIJANTI DEVI                | 9958726491             | angraadvo<br>cate@gamil<br>.com            | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/24 67/2024 | 25-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs SANDEEP                      | 9958726491             | angraadvo<br>cate@gamil<br>.com            | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/24 68/2024 | 25-09-2024        | Cnh Industrial Capital India Pvt Ltd Vs GURMEET SINGH                | 9958726491             | angraadvo<br>cate@gamil<br>.com            | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 56/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs POOJA SHARMA              | 8376049807             | advocateas<br>hok.1@gma<br>il.com          | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 57/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BISHNU DUTT               | 8376049807             | advocateas<br>hok.1@gma<br>il.com          | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22 58/2024 | 20-09-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ GIDDAPPA BANDIWADAR | 8376049807             | advocateas<br>hok.1@gma<br>il.com          | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/18 74/2024 | 29-08-2024        | Yes Bank Ltd Vs Badal Dutt Sharma                                    | 7030378800             | asaplegalan<br>advocates<br>@gmail.co<br>m | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 53/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs SANDEEP SINGH                                 | 8285002852             | litigation@<br>srslegal.co<br>m            | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 55/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs RAM SWAROOP UPADHYAY                          | 8285002852             | litigation@<br>srslegal.co<br>m            | 22.10.2024                            |

| SR. COURT NO. | DISTRICT | COURT ROOM             | CASE TYPE  | CASE NO.                  | DATE REGISTRATION | OPPETITIONER NAME VS ADVOCA T<br>RESPONDENT NAME           | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID       | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|---------------------------|-------------------|--|------------------------|--------------------------|---------------------------------------|
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 58/2024 | 04-10-2024        | Cnh Industrial Capital India Pvt Ltd Vs RAKESH             | 9958726491             | jangraadvocate@gamil.com | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 59/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs RAJESH CHAUDHARY                    | 8285002852             | litigation@srcslegal.com | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 60/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs RACHNA DEVI                         | 8285002852             | litigation@srcslegal.com | 22.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 49/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs UMED JEET RAM                       | 8285002852             | litigation@srcslegal.com | 24.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 50/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs SATENDRA BABU                       | 8285002852             | litigation@srcslegal.com | 24.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 52/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs SURAJ RAM                           | 8285002852             | litigation@srcslegal.com | 24.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 54/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs ROHIT RAMSEVAK                      | 8285002852             | litigation@srcslegal.com | 24.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 56/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs NAVEEN DAL                          | 8285002852             | litigation@srcslegal.com | 24.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 57/2024 | 04-10-2024        | IDFC FIRST BANK LTD Vs NIRNJAN KUMAR                       | 8285002852             | litigation@srcslegal.com | 24.10.2024                            |
|               |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/25 93/2024 | 07-10-2024        | Cnh Industrial Capital India Pvt Ltd Vs JAGJIT SINGH ATWAL | 9958726491             | jangraadvocate@gamil.com | 24.10.2024                            |

| SR. COURT NO. | DISTRICT  | COURT ROOM             | CASE TYPE  | CASE NO.                     | DATE REGISTRATION   | OPPETITIONER NAME VSADVOCA<br>RESPONDENT NAME E             | ADVOCATE MOBILE NUMBER                            | ADVOCA<br>TE EMAIL ID            | DATE OF ELECTRONIC SERVICE OF PROCESS |          |
|---------------|---|------------------------|------------|------------------------------|---------------------|---|---|----------------------------------|---------------------------------------|----------|
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2594/2024     | 07-10-2024          | Cnh Industrial Capital India Pvt Ltd Vs JAYRAM KAPTAN SINGH | RAJESH JANGRA(P), 9958726491                      | jangraadvo<br>cate@gamil<br>.com | 24.10.2024                            |          |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2595/2024     | 07-10-2024          | Cnh Industrial Capital India Pvt Ltd Vs PYAR SINGH          | RAJESH JANGRA(P), 9958726491                      | jangraadvo<br>cate@gamil<br>.com | 24.10.2024                            |          |
|               |   | 29, New Court Block-II | Commercial | OMP (I) (COMM)/2596/2024     | 07-10-2024          | Cnh Industrial Capital India Pvt Ltd Vs DAVINDER SINGH      | RAJESH JANGRA(P), 9958726491                      | jangraadvo<br>cate@gamil<br>.com | 24.10.2024                            |          |
| 27            | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH                  | NIL        |                              |                     |   |   |                                  |                                       |          |
| 28            | SH. LAL SINGH, DISTRICT JUDGE                             | SOUTH-EAST             | NIL        |                              |                     |   |   |                                  |                                       |          |
| 29            | MS. NEELAM SINGH, DISSTRIC<br>JUDGE                       | SOUTH-EAST             |            | CS/COMM/<br>3750/24          | 30/09/24            | J & K BANK VS.<br>MEHRAJ                                    | ANURAG<br>SHARMA                                  | N/A                              | N/A                                   | 19/10/24 |
|               |   |                        | 14         | Commercial Suit<br>COMM/2838 | 02/07/24            | INDOSPIRIT<br>DISTRIBUTION VS.<br>ROHIT VERMA               | ARAN GUP  | N/A                              | N/A                                   | 19/10/24 |
|               |   |                        |            | CS/COMM/<br>3749/24          | 30/09/24            | SHEKHAR GUPTA VS.<br>SHAGUN<br>CORPORATION                  | SATENDE<br>R KUMAR                                | N/A                              | N/A                                   | 22/10/24 |
| 30            | SH. AJAY KUMAR JAIN                                       | SOUTH-EAST             | 20         | --                           | CS/COMM/<br>2959/24 | 05/08/24  | M/S I PACK INDIA VS.<br>M/S HALDIRAM<br>MARKETING | NAVNEET<br>SHARMA                | N/A                                   | 06/09/24 |

| SR. COURT NO. | DISTRICT              | COURT ROOM | CASE TYPE                        | CASE NO.                  | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME  | ADVOCATE          | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|-----------------------|------------|----------------------------------|---------------------------|-------------------|---|-------------------|------------------------|----------------------------------|------------------------------------|
| 31            | MS. ANU GROVER BALIGA | SOUTH-EAST |                                  |                           |                   |   |                   |                        |                                  |                                    |
|               |                       |            | Commercial suit                  | CS (COMM)/3756/2024       | 03-10-2024        | ATTRACTIVE CAPITAL SERVICES PVT LTD Vs SAMIR THAPAR                                 | PANKAJ WALIA(P)   | 7042520048             | pankkajwalia@gmail.com           | ----                               |
|               |                       |            | Execution Petition               | EXECUTION (COMM)/259/2024 | 04-10-2024        | STATE BANK OF INDIA Vs KIRAN KISHORE  | Shiv Tyagi(P)     | 9811059032             | shivktyagi1@gmail.com            | ----                               |
|               |                       |            | Commercial suit                  | CS (COMM)/3771/2024       | 08-10-2024        | M/S Nirmal Motion Pictures Vs M/s Gamut Analytics Private Limited                   | RAJINDER SINGH(P) | 9818489589             | office@rajindersingh.co.in       | ----                               |
|               |                       |            | Commercial suit                  | CS (COMM)/3772/2024       | 08-10-2024        | BALESHWAR THAKUR Vs M/S RAYS CULINARY DELIGHTS PVT LTD                              | RAJENDER YADAV(P) | 9312046733             | yadvavrazen@gmail.com            | ----                               |
|               |                       |            | Arbitration and Conciliation Act | OMP (I) (COMM)/59/2024    | 08-10-2024        | YES BANK LTD Vs MONTY BHATI   | SACHIN KATYAL(P)  | 9811015339             | katyalsachin2008@gmail.com       | ----                               |
|               |                       |            | Commercial suit                  | CS (COMM)/3770/2024       | 08-10-2024        | RITCO TRAVELS AND TOURS PRIVATE LIMITED Vs UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED | Atul Agarwal(P)   | 9711728821             | ADV.ATUL AGARWAL12@GMAIL.COM     | ----                               |
|               |                       |            | Execution Petition               | EXECUTION (COMM)/261/2024 | 09-10-2024        | M/s HNP GROUP HOTELS Vs HARNEET MADAN AND ORS                                       | AAKASH KUMAR(P)   | NOT PROVIDED           | NOT PROVIDED                     | ----                               |
|               |                       |            | Commercial suit                  | CS (COMM)/3788/2024       | 18-10-2024        | MONARCH FILMS Vs Mr DEEPAK LAMSAL   | Ritesh Agrawal()  | 9810773394             | untwalia@yahoo.co.in             | ----                               |
|               |                       | 21         | Misc. Execution Application      | MISC. EXECUTION/285/2024  | 19-10-2024        | BALRAM SAH Vs. DEV NARAYAN YADAV  | SH. SAIF ALI KHAN | 8802636284             | ADV.ABHI SHEKKUMAR8088@GMAIL.COM | ----                               |
|               |                       |            | Execution Petition               | EXECUTION (COMM)/284/2024 | 19-10-2024        | MR VIJAY KUMAR Vs MR KANISH CHAWLA  | SHRESHTH JAIN(P)  | 9871206484             | shreshth.law@gmail.com           | ----                               |

| SR. COURT NO. | DISTRICT   | COURT ROOM | CASE TYPE          | CASE NO.                  | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME                             | ADVOCATE MOBILE NUMBER               | ADVOCATE EMAIL ID                  | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|--|------------|--------------------|---------------------------|-------------------|---|--------------------------------------|------------------------------------|------------------------------------|
|               |  |            | Commercial suit    | CS (COMM)/3796/2024       | 21-10-2024        | RCPL LOGISTICS PRIVATE LIMITED Vs CHINAR FORGE LIMITED                  | Gaurav Puri(P), 9833947824           | advgauravpuri@gmail.com            | ----                               |
|               |  |            | Commercial suit    | CS (COMM)/3797/2024       | 21-10-2024        | M/S Indospirit Distribution Limited Vs Empyrean Spirits Private Limited | Karan Gupta(P), 9729202222           | karan@kgvslegal.com                | ----                               |
|               |  |            | Commercial suit    | CS (COMM)/3801/2024       | 22-10-2024        | BANK OF BARODA Vs SHEELU  | ANSHUMAN SRIVASTAVA(P), 9990042642   | SRIANSHU3@GMAIL.COM                | ----                               |
|               |  |            | Commercial suit    | CS (COMM)/3809/2024       | 24-10-2024        | GLOBAL TRUSS CORP Vs M S MODERN STAGE SERVICES PVT LTD                  | YASHODHARA BURMON ROY(P), 8017370910 | shweta.bharti@hammurabisolomon.com | ----                               |
|               |  |            | Commercial suit    | CS (COMM)/3815/2024       | 25-10-2024        | State Bank of India Vs Smt Rajbala Devi                                 | KAMLESH KUMAR SINGH(P), 9810343732   | ksingh1123@rediffmail.com          | ----                               |
|               |  |            | Execution Petition | EXECUTION (COMM)/290/2024 | 26-10-2024        | PRAVEEN KUMAR GUPTA (HUF) Vs M/S SALAD FECTORY                          | Raj Kamal Singh(P), 9810220752       | ADVOCATE EMAYANK BANSAL@GMAIL.COM  | ----                               |
| 32            | SH. BHUPESH KUMAR                                      | SOUTH-EAST | NIL                |                           |                   |   |                                      |                                    |                                    |
| 33            | MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)   | SOUTH-EAST | NIL                |                           |                   |   |                                      |                                    |                                    |
| 34            | MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT, | SOUTH-EAST |                    |                           |                   |   |                                      |                                    |                                    |
|               |  |            | CS (COMM.)         | 3646/2024                 | 02.09.2024        | Violescent Venture and Anr Vs Soothe Health Care Pvt Ltd & Anr.         | Sh. Swami Nath, 9873400656           | swamiadvdelhi@gmail.com            | 22.10.2024                         |
|               |  |            | OMP (COMM.)        | 29/2024                   | 14.02.2024        | Shiv Kumar Sharma Vs Smt Kalawati Chanana                               | Ms Dipika Jain, 9891114322           | adv.jaindipika@gmail.com           | 09.10.2024                         |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE   | CASE NO.  | DATE REGISTRATION | OPPETITIONER NAME VSADVOCA T RESPONDENT NAME                      | ADVOCAT E                 | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID              | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------|-------------|-----------|-------------------|---|---------------------------|------------------------|---------------------------------|------------------------------------|
|               |          |            | CS (COMM.)  | 3757/2024 | 03.10.2024        | Fabking Solutions Pvt Ltd Vs M/S Picture Time Digiplex Pvt Ltd    | Sh. Prabhu Dayal          | 9818485171             | prabhu.dayal.advocate@gmail.com | 23.10.2024                         |
|               |          |            | OMP (COMM.) | 50/2024   | 03.10.2024        | Selfx India Pvt Ltd Vs Paccoperi Fashion House LLP (Magre)        | Sh. Vishisht Singh        | 7985456927             | Vishisht.singh@vlp.co.in        | 23.10.2024                         |
|               |          |            | CS (COMM.)  | 3696/2024 | 21.09.2024        | Shri Kamal Kishor Agrawal Vs M/S Jubilant Malls Pvt Ltd           | Sh. Manish Kaushik        | 9818667331             | mkaushik76@gmail.com            | 22.10.2024                         |
|               |          |            | CS (COMM.)  | 2568/2024 | 03.06.2024        | Jainemo Pvt Ltd Vs Crackle Telegram Channel                       | Sh Rupin Dahl             | 9999996682             | info@bahla ndbajaj.com          | 21.10.2024                         |
|               |          |            | CS (COMM.)  | 3671/2024 | 17.09.2024        | M/S Premier Green Innovations Pvt Ltd Vs M/S Jaswant Wine Traders | Sh Sanjeev Kumar Gupta    | 9810075779             | sanjeevgup ta91@gmail.com       | 28.10.2024                         |
|               |          | 30         | CS (COMM.)  | 3679/2024 | 18.09.2024        | Canara Bank Vs M/S Ankush Kumar                                   | Sh Fahad Khan             | 9219701292             | fahadadvocatekhan@gmail.com     | 29.10.2024                         |
|               |          |            | MISC DJ     | 421/2024  | 24.05.2024        | Meenu Sharma Vs Nine Case 9 Hospitality Service Pvt Ltd           | Sh Vinod Kumar Srivastava | 9891269053             | vs770449@gmail.com              | 22.05.2024                         |
|               |          |            | CS (COMM.)  | 3767/2024 | 08.10.24          | Dr. Mrs Bimla Arora Vs Shemrock Wonderland                        | Sh Abhiraj Jayant         | 8750394811             | abhiraj.jaya nt@gmail.com       | 07.10.2024                         |
|               |          |            | CS (COMM.)  | 2832/2024 | 03.07.2024        | State Bank of India Vs Rahul Sharma                               | Sh. KK Singh              | 9810343732             | ksingh1123@rediffmail.com       | 25.10.2024                         |
|               |          |            | CS (COMM.)  | 2446/2024 | 28.05.2024        | State Bank of India Vs Mr. Shukla & Ors.                          | Sh. K.K.Singh             | 9810343732             | ksingh1123@rediffmail.com       | 22.10.2024                         |





| SR. COURT NO. | DISTRICT   | COURT ROOM | CASE TYPE                          | CASE NO.        | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCATE MOBILE NUMBER   | ADVOCA TE EMAIL ID      | DATE OF ELECTRONIC SERVICE OF PROCESS |            |
|---------------|--|------------|------------------------------------|-----------------|-------------------|---|--|-------------------------|---------------------------------------|------------|
| 36            | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)     | EAST       | NIL                                |                 |                   |   |  |                         |                                       |            |
| 37            | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)   | EAST       | 101                                | CS COMM         | 253/2024          | 02-09-2024                                  | M/S MARCORP ENGINEERING INDIA PVT. LTD. V/S M/S INDRAPRASTHA BHARAT PROJECTS | KULDEEP 9717433959      | kuldeep.adv15@gmail.com               | 05-10-2024 |
|               |  |            | 101                                | CS COMM         | 248/2024          | 29-08-2024                                  | M/S PRIME ELECTROTECH V/S NITYA ELECTROCONTROLS PVT. LTD. & ORS.             | TEJ PRATA 8750116605    | tejpratap14@gmail.com                 | 07-10-2024 |
|               |  |            | 101                                | CS COMM         | 130/2024          | 20-04-2024                                  | M/S RSH SHARDA NIWAS PVT. LTD. V/S SH. SAURABH DAGA                          | PANKAJ WALIA 9910706496 | infinitylegals@gmail.com              | 09-10-2024 |
| 38            | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)  | NORTH-EAST | 201, New Building KKD              | CS(COMM)        | 58/2024           | 24.05.2024                                  | BANK OF BARODA VS. SUDHIR MISHRA   | UMESH JOSHI 9910568660  | dvumeshio shiHgmail.com               | 01.10.2024 |
|               |  |            | DO                                 | CS(COMM)        |                   |   |  |                         | dvumeshio shiHgmail.com               |            |
|               |  |            | DO                                 | CS(COMM)        | 88/2024           | 02.09.2024                                  | BANK OF BARODA VS SEEPU YADAV  | UMESH JOSHI 9910568660  | dvumeshio shiHgmail.com               | 02.10.2024 |
|               |  |            | DO                                 | CS(COMM)        | 100/2024          | 25.09.2024                                  | Kako Apparel India through its prop Bharat Bhushan Vs Gaurav Anand           | TARUN VERMA 9871495838  | estaranverma@gmail.com                | 09.10.2024 |
| 39            | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT | SHAHDARA   | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) |                   |   | REYANSH INTERNATIONAL PVT. LTD. VS. SOHAN PURI                               | TEPAK SIN( 9315829565   | advdeepak singhofficial@gmail.com     | 09.10.2024 |
|               |  |            | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | 336/2024          | 04.06.2024                                  | CANARA BANK VS. ANUPAM SINGH   | J CHAUDE 9711275697     | eshuadvocate@gmail.com                | 14.10.2024 |
|               |  |            | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) |                   |   |  |                         | vivekbarmu cha@gmail.com              |            |
|               |  |            | 301, New Court Building, KKD/Delhi | CS (COMM)       | 306/2024          | 24.05.2024                                  | SMT. NITA DEVI SRIMAL VS. SHRI SUMEET AGGARWAL                               | TIVEK JAIN 9899569252   |                                       | 15.10.2024 |

| SR. COURT NO. | DISTRICT   | COURT ROOM                         | CASE TYPE        | CASE NO.           | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE                          | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID      | DATE OF ELECTRONIC SERVICE OF PROCESS |            |
|---------------|--|------------------------------------|------------------|--------------------|-------------------|--------------------------------------|-----------------------------------|------------------------|------------------------|---------------------------------------|------------|
|               |  | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL)  | CS (COMM) 370/2024 | 06.07.2024        | SHYAM LAL TAYAL VS. BJAY KUMAR       | ARUN KUMAR                        | 9210004370             | adv.vyasarun@gmail.com | 28.10.2024                            |            |
|               |  | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL)  | CS (COMM) 331/2024 | 03.06.2024        | S B SALES CORPORATION VS. SUCHI JAIN | CASH GUPTA                        | 9999797603             | akashgpton@gmail.com   | 28.10.2024                            |            |
| 40            | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)               | SHAH DARAJ                         | COMMERCIAL CIVIL | DOM NO 2           | DOMM 404/2        | 27-07-2024                           | Smt Sushila Vs Ashok Raghav       | GESH GOEL              | 9810930909             | vogesh.g.gole@gmail.com               | 03.10.2024 |
|               |  |                                    | COMMERCIAL CIVIL | DOM NO 2           | DOMM 346/2        | 06-06-2024                           | al Services Pvt Ltd Vs Lat        | NKAJ WALI              | 9910706496             | infinitylegals@gmail.com              | 16.10.2024 |
|               |  |                                    | COMMERCIAL CIVIL | DOM NO 2           | COMM 01/2         | 03-04-2019                           | CANARA BANK Vs MANOJ JAIN AND ANR | GHARUSTI               | 9810168405             | rekharustogi@gmail.com                | 16.10.2024 |
| 41            | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT             | NIL                                |                  |                    |                   |                                      |                                   |                        |                        |                                       |            |
| 42            | SH. PAWAN KUMAR MATTO DJ (COMM-04)                                 | NIL                                |                  |                    |                   |                                      |                                   |                        |                        |                                       |            |
| 43            | MS. PREETI AGARWAL GUPTA, NORTH-DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH-WEST                         | NIL              |                    |                   |                                      |                                   |                        |                        |                                       |            |

| SR. COURT NO. | DISTRICT  | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|---|------------|-----------|----------|----------------------|------------------------------------|----------|------------------------|-------------------|---------------------------------------|
| 44            | SH.VINOD YADAV  | NORTH-WEST | NIL       |          |                      |                                    |          |                        |                   |                                       |
| 45            | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT  | NORTH      | NIL       |          |                      |                                    |          |                        |                   |                                       |
| 46            | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)   | NORTH      | NIL       |          |                      |                                    |          |                        |                   |                                       |
| 47            | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)   | SOUTH WEST | NIL       |          |                      |                                    |          |                        |                   |                                       |
| 48            | MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.    |            | NIL       |          |                      |                                    |          |                        |                   |                                       |
| 49            | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 |            | NIL       |          |                      |                                    |          |                        |                   |                                       |
| 50            | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04  | SOUTH WEST | NIL       |          |                      |                                    |          |                        |                   |                                       |
| <b>TOTAL</b>  |   |            |           |          | 227                  |                                    |          |                        |                   |                                       |